

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.11378 of 2017

Customs Misc. Application (ORS) No. 10210 of 2022

(Arising out of OIO-SUR-EXCUS-002-COM-102-16-17 dated 31/03/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

ARCELORMITTAL NIPPON STEEL INDIA LTD.

.....Appellant

27, Km Surat-Hazira Road,
Surat, Gujarat

VERSUS

C.C.E. & S.T.-SURAT-II

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat-395001

APPEARANCE:

Shri Vishal Agarwal & Mrs. Dimple Gohil, Advocate for the Appellant
Shri Deepak Kumar, Special Counsel for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 10.01.2023
DATE OF DECISION: 07.02.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11518 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul